

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A No. 315 of 2019

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

05/06.09.2021

Issue notice to respondent nos. 1 & 2 for which requisite etc, through ordinary process must be filed within two weeks.

In the meantime, call for the lower court record from the court concerned.

(ANANDA SEN , J)

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